

ELECTION COMMISSION OF INDIA

Nirvachan Sadan, Ashoka Road, New Delhi-110001.

No.56/64/2011/PPS-II

Dated: 8th November, 2013

To,

The Chief Electoral Officer,
Rajasthan,
Jaipur.

Sub: -Allotment of reserved symbols under Para 10 of the Election Symbols(Reservation & Allotment) Order, 1968. – **Samajwadi Party** and **Jammu & Kashmir National Panthers Party** - regarding.

Sir

I am directed to refer to the subject cited and to state that “**Samajwadi Party**”, a recognized State party in the State of Uttar Pradesh and “**Jammu & Kashmir National Panthers Party**”, a recognised State Party in the State of Jammu & Kashmir, both having reserved symbol ‘**Bicycle**’ in the said States have requested the Commission for concession under Paragraph 10 of the Election Symbols (Reservation and Allotment) Order, 1968, for allotment of the said symbol ‘**Bicycle**’ to the candidates being set up by the said parties at the current general election to the Legislative Assembly of **Rajasthan** from all the two hundred (200) Assembly Constituencies of the State.

2. Since both the parties having the same symbol have sought concession under paragraph 10 of the Election Symbols (Reservation and Allotment) Order, 1968, it is not possible to grant the concession to either of them. However, if there are constituencies in which only one of these parties has set up candidates, concession of allotment of symbol “**Bicycle**” to that candidate may be allowed . That is if Samajwadi Party duly sets up its candidate in a

constituency in which the Jammu & Kashmir National Panthers Party has not set up candidate, the symbol 'Bicycle' may be allotted to the candidate of Samajwadi Party, if that party has set up a candidate in such constituency, under para 10 of the Election Symbols(Reservation and Allotment) Order, 1968. Similarly, in Assembly Constituencies, where Jammu & Kashmir National Panthers Party sets up candidates and the Samajwadi Party does not have any candidate, the symbol 'Bicycle' may be allotted to the candidate of Jammu & Kashmir National Panthers Party under para 10 of the Symbols Order. In respect of Assembly Constituencies where both the parties have set up their candidates, the symbol 'Bicycle' may not be allotted to either candidate. In that event, the candidates of these parties in these constituencies shall be allotted free symbols from the list of free symbols.

Yours faithfully,



(VARINDER KUMAR)
SECRETARY

1. Copy forwarded **(by Special Messenger)** to the General Secretary, **Samajwadi Party, 18, Copernicus Lane, New Delhi-110001**. He is informed that the party and the candidates must comply with each of the provisions of Para 13 of the Election Symbols (Reservation and Allotment) Order, 1968.
2. Copy forwarded **(by Special Messenger)** to the President, Jammu & Kashmir National Panthers Party, 17, V.P. House, Rafi Marg, New Delhi-110001. He is informed that the party and the candidates must comply with each of the provisions of Para 13 of the Election Symbols (Reservation and Allotment) Order, 1968.

Copy to:- .Pr.Secy. (SR)/ North-I/ Guard File/Jammu and Kashmir National Panthers Party file.